

IN THE NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH (COURT – II)

Item No. 115
(IB)-266(ND)2019
IA-3047/2021

IN THE MATTER OF:

Mr. R. Tarkeshwar Narayan

...

Applicant/Petitioner

Versus

M/s. Horizon Buildcon Pvt. Ltd.

...

Respondent

Under Section: 7 of IBC Code, 2016

Order delivered on 22.07.2021

CORAM:

SHRI. ABNI RANJAN KUMAR SINHA,
HON'BLE MEMBER (J)

SHRI. L. N. GUPTA,
HON'BLE MEMBER (T)

PRESENT: Mr. Abhishek Anand, Adv & Kunal Godhwani, Adv for RP

ORDER

IA-3047/2021: Notice be issued upon the Respondent vide all modes including the E-mail ID of the Respondent. Affidavit of service be filed within a week from today.

List the matter on 31.08.2021.

- Sel -

(L.N. GUPTA)
MEMBER (T)

- Sel -

(ABNI RANJAN KUMAR SINHA)
MEMBER (J)